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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 87/2021, I.As. 2608-09/2021, 4223/2021, 4231/2021,
5639/2021, 6150/2021 & 6157-58/2021**

DIAGEO BRANDS B.V. & ANR. Plaintiffs

Through: Mr. Amit Sibal, Senior Advocate with
Mr. Sidharth Chopra, Mr. Nitin
Sharma, Ms. Savni D. Endlaw,
Ms. Subhoshree Sil, Mr. Sudarshana
MJ, Mr. Saksham Dhingra and
Mr. Aishvary Vikram, Advocates.

versus

GREAT GALLEON VENTURES LIMITED Defendant

Through: Mr. CM Lall, Senior Advocate with
Mr. Kapil Wadhwa, Ms. Deepika
Pokharia, Ms. Deepshri and
Ms. Pranita Saboo, Advocates.

**CORAM:
HON'BLE MR. JUSTICE SANJEEV NARULA**

ORDER

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23.07.2021

[VIA VIDEO CONFERENCING]

1. Mr. Amit Sibal, learned Senior Counsel for the Plaintiffs has been heard from 12:30 P.M. to 02:00 P.M.
2. List for further arguments on the date already fixed, i.e., on 26th July, 2021.
3. Interim order(s) to continue.

SANJEEV NARULA, J

JULY 23, 2021

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